



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 529/2017

This the 28th day of January, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

Ashok Kharab,
Age 44 years, (Group – B)
(J.T. Officer)
S/o. Sh. Balbir Singh,
R/o. 33/C2, New Model Town Extension,
Hisar, Haryana.Applicant

(By Advocate : Mr. T. S. Dagar)

Versus

Union of India & Anr., through :

1. The Secretary,
Ministry of Telecommunication,
Department of Telecommunication,
Ashoka Road, New Delhi.
2. Chairman & Managing Director,
Bharat Sanchar Nigam Limited,
BSNL Corporate Office,
Bharat Sanchar Bhawan,
H. C. Mathur Lane, Janpath,
New Delhi-110 001.Respondents

(By Advocate : Ms. Ashita Kumar for Mr. Mahendra Vikram Singh
and Mr. Shailendra Tiwari for R-2)

O R D E R (ORAL)

Learned counsel for applicants states that he would like to withdraw this O.A.

2. Accordingly, permission is granted for withdrawing the O.A. The O.A is dismissed as withdrawn. No costs.

(Aradhana Johri)
Member (A)

/Mbt/